



**Government of Jammu and Kashmir
Housing and Urban Development Department
Civil Secretariat, Jammu/Srinagar**

Notification

Jammu, the 24th December, 2018.

SRO 590.-In exercise of the powers conferred by sub-section (2) of section 27 of the Jammu and Kashmir Municipal Act, 2000, the Government hereby notify the name of **Shri Ved Parkash Gupta S/o Shri Ludhar Mani Gupta R/o Mohalla Tondwah, Doda, Member Ward No.15 of Municipal Committee, Doda** to have been declared as elected **President of the Municipal Committee, Doda.**

By order of the Government of Jammu and Kashmir.

Sd/-

(K.B. Agarwal) IAS

Financial Commissioner

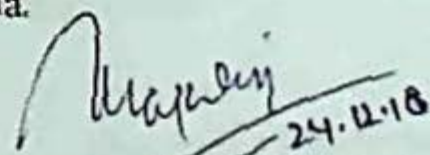
Housing & Urban Dev. Department.

Dated: 24 .12.2018

No: HUD/LSG/ULBJ/257/2018

Copy to the:-

1. Chief Electoral Officer, J&K, Jammu.
2. Divisional Commissioner, Jammu.
3. *Commissioner/Secretary to the Government, General Administration Department.*
4. *Commissioner/Secretary to Government, Law Department.*
5. *Special Secretary to Chief Secretary.*
6. *Deputy Commissioner, Doda.*
7. *Director, Urban Local Bodies, Jammu.*
8. *General Manager, Ranbir Government Press, Jammu for publication in the Government Gazette.*
9. *Private Secretary to Financial Commissioner, Housing and Urban Development Department.*
10. *Concerned.*
11. *Executive Officer, Municipal Committee, Doda.*
12. *Master file/Stock file.*


24.12.18

(Narinder Khajuria)

Additional Secretary to Govt.

Housing and Urban Dev. Department.